

1970 में संशोधन करना होगा। मुख्य संशोधन पेटेंट कराने की गुंजाइश, पेटेंट संरक्षण की शर्तों, अनिवार्य लाइसेंसिकरण, इत्यादि के संबंध में होंगे।

(ग) और (घ) पेटेंट अधिनियम, 1970 में यह व्यवस्था है जिसके अधीन वास्तविक और पहला आविष्कारक अथवा उसका उत्तराधिकारी अथवा कानूनी प्रतिनिधि भारत में पेटेंट के लिए आवेदन कर सकता है। पेटेंट अधिनियम के उपबन्धों के अनुसार विदेशी राष्ट्रों के और विदेशी कंपनियाँ भी भारत में पेटेंट के लिए आवेदन कर सकती हैं।

#### Disinvested shares of P.S.U.s

461. SHRI JALALUDIN ANSARI: Will the PRIME MINISTER be pleased to state:

(a) the names of Public Sector Undertakings (PSUs) whose equity has been disinvested by Government in part during last five years with the details of number of equity shares so disinvested, their face value and the price at which each such share was disinvested, PSU-wise;

(b) the names of Stock Exchanges in which such shares have been listed and the respective dates of listing of such shares, PSU-wise and relevant Stock Exchange-wise;

(c) the present quotations of the said shares on leading stock exchanges, share-wise and Stock Exchange-wise;

(d) the number of shares lodged for transfer with each of the said PSUs since their disinvestment by Government up-to-date, month-wise;

(e) whether the said PSUs have appointed any Registrars and Transfer Agents (RTAs) for handling the huge volume of such transfer work, if so, the names and addresses of such RTAs PSU-wise and their respective dates of appointment as such; and

(f) the details of remuneration being paid by the said PSUs to their so appointed RTAs, RTA-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI KRISHNA SAHU): (a) The Government has disinvested the shares of PSUs in the years 1991-92, 1992-93 and 1993-94 and the PSU-wise details are at Statement I, II & III. The face value of the shares of each PSU was Rs. 10/-.

(b) and (c) The information is being collected and will be laid on the table of the House.

(d) to (f) The efforts in collecting the information upto date may not be commensurate with the cost and the purpose for which it may be used.

#### Statement I

*List of PSUs whose shares have been disinvested in 1991-92.*

Sl. No.	Name of the PSE	No. of Shares sold (in lakhs)
1	2	3
1	Hindustan Petroleum Corpn. Ltd.	127.68
2	Indian Railway Construction Co. Ltd.	0.13
3	Minerals & Metals Trading Corpn.	3.34
4	Bharat Petroleum Corpn. Ltd.	100.00
5	Bharat Earthmovers Ltd.	60.00

1	2	3
6	Vidash Sanchar Nigam Ltd.	120.00
7	State Trading Corpn.	23.93
8	Bharat Heavy Electricals Ltd.	489.52
9	Shipping Corpn. of India	522.46
10	Indian Petrochemicals Corpn. Ltd.	372.00
11	HMT Ltd.	42.68
12	Dredging Corpn. Ltd.	4.02
13	Bharat Electronics Ltd.	160.00
14	Cochin Refineries Ltd.	42.19
15	Indian Telephone Industries Ltd.	175.38
16	Andrew Yule	10.15
17	Hindustan Organic Chemicals Ltd.	98.70
18	Hindustan Cables Ltd.	16.69
19	Madras Refineries Ltd.	193.16
20	Mahanagar Telephone Nigam Ltd.	1200.00
21	Rastriya Chemicals & Fertilizers Ltd.	311.36
22	Steel Authority of India Ltd.	1990.75
23	Neyveli Lignite Corporation	717.91
24	National Aluminium Co. Ltd.	331.00
25	Hindustan Zinc Ltd.	807.46
26	Bongaigaon Refineries & Petrochemicals Ltd.	399.61
27	National Fertilizers Ltd.	111.63
28	Fertilizers & Chemicals (Travancore) Ltd.	52.32
29	Hindustan Photolins Mfg. Co. Ltd.	191.90
30	CMC Ltd.	25.28
		8721.25

As in 1991-92 the shares were sold in bundles, the PSU-wise sales price is not available. The total amount realised by sale of shares in 1991-92 was Rs. 3038 crores and the average price per share works out to Rs. 34.83.

**Statement-II***PSU-wise shares sold during 1992-93*

Sl. No.	Name of PSU	No. of shares	Average Price per share
1	2	3	4
1	Bharat Heavy Electricals Ltd.	1117000	73.52
2	Bongaigaon Refineries & Petrochemicals Ltd.	10791000	42.07
3	Hindustan Copper Ltd.	3411007	23.67
4	Hindustan Zinc Ltd.	20973800	38.88
5	HMT Ltd.	4228000	55.31
6	Indian Telephone Industries Ltd.	1700000	91.94
7	National Aluminium Co. Ltd.	129885000	18.80
8	Neyveli Lignite Corpn.	23574200	21.62
9	National Mineral Dev. Corpn.	2140000	83.53
10	Bharat Petroleum Corpn. Ltd.	5000000	662.36
11	Fertilizers & Chemicals (Travancore) Ltd.	500000	26.00
12	Hindustan Petroleum Corpn. Ltd.	6384000	519.82
13	National Fertilizers Ltd.	300000	24.00
14	Rashtriya Chemicals & Fertilizers Ltd.	70237400	29.65
15	Steel Authority of India Ltd.	219867000	31.84
16	State Trading Corporation	300000	75.00

**Statement-III***Summary of disinvestment of P.S.U. shares March, 1994*

Name of P.S.U.	No. of shares sold (in lakhs)	Average Price per share (Rs.)
1. Bharat Electronics Ltd.	33.10	142.51
2. Bharat Earthmovers Ltd.	15.00	321.80
3. Bharat Heavy Electricals Ltd.	269.23	111.92
4. Hindustan Petroleum Corporation Ltd.	44.69	1260.09
5. Mahanagar Telephone Nigam Ltd.	774.37	171.88
6. National Aluminium Corpn. Ltd.	0.30	32.00